HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. /APPTT.

RANCHI DATED THE 24TH NOVEMBER, 2018

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the works/ duties to Assistant Registrar (Non-Judicial) as mentioned against his name in the Column 03, with immiediate effect:-

No.	Name & Designation of the Officer	Work/ Duties/ Name of Section allocated	
01	02	anotated	Remarks
1.	Sri Rajesh Kumar, Assistant Registrar – XVII	Centralised Filing Section except putting signature on subsidiary filing related to Civil Cases.	04 As additional du

Besides above, the concerned Assistant Registrar (Non-Judicial) will also look after the duty with regard to reading each and every Order/ Judgement passed by the Hon'ble Court and will take steps for its compliance pertaining to their

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court, Sd/- J.P.N. Pandey Registrar General I/c

MEMO NO. 9554 /APPTT.

RANCHI DATED THE 24TH NOVEMBER, 2018

Copy forwarded to the Office of Registrar General/ Registrar (Vigilance)/ Registrar (Administration)/ Registrar (Establishment) I/c/ the Member Secretary, SCMS/ the C.P.C. I/c/ P.P.S. I/c to Hon'ble the Chief Justice/ All the Joint Registrars/ the Deputy Registrar (Protocol)/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner I/c...... High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

> Sd/- J.P.N. Pandey Registrar General I/c

MEMO NO. 9555 /APPTT.

RANCHI DATED THE 24TH NOVEMBER, 2018

Copy forwarded to the Central Project Coordinator I/c, e-Courts Project, Jharkhand High Court, Ranchi for uploading the ame on the website of the court.

Registrar General I/c